2)1 Written Answers PHALGUNA 10, 1894 (SAKA) Written Answers 202

Seviet Union along side the orticial Indian Delegation.

(b) whether the above arrangement had the approval of the Government of India conformed to accepted diplomatic norms and practices;

(c) whether Shri Dange in his speech said something which was against the policy of Government of India; and

(d) if so, the reaction of Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDERA PAL SINGH): (a) Yes, Sir.

(b) The celebrations in Moscow were organised jointly by the Central Committee of the Communist Party of the Soviet Union, the Presidum of the Supreme Soviet of the USSR and the Council of Ministers of the USSR and invitations were issued jointly by them The Government of India saw no objection to this

(c) and (d). Leaders of Political parties in Indua are free to express their views and it is not the practice of Government to comment on such personal views expressed by them.

Loopes due to Power Shortage in Industrial Sector

1600. SHRJ KRISHNA CHANDRA HALDER; Will the Minister of LAB-OUR AND REHABILITATION be pleased to state the total number of man-days lost in the industrial sector due to the power shortage in the year 1972 and in the month of January, 1973?

.THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHU-NATHA REDDY): The information is being collected.

12.38 hrs.

PAPERS LARD ON THE TABLE

TWENTY SECOND REPORT OF U.P.S.C.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H. MOHSIN): On behalf of Shri Ram Niwas Mirdha, I beg to lay on the Table

(1) A copy each of the following papers (Hindi and English versions) under article 323 (1) of the Constitution:

(i) Twenty-second Report of the Union Public Service Commission for the period 1st April, 1971 to 31st March, 1972.

(ii) Memorandum explaining the reasons for non-acceptance by Government of the commission's advice m certain cases referred to the above Report

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned above. [Placed in Library See No LT-4317/ 73]

REVIEW AND ANNUAL REPORT OF TUNGAHHADRA STEEL PRODUCTS LTD.

भारी उद्योग मंत्रालय मे उप-मंत्री (श्री सिद्धेदेवर प्रसाद) में कम्पनी ग्रधि-नियम, 1956 की धारा 619 क की उप-धारा (1) के ग्रर्म्वयत निम्नलिखित पत्नों (हिन्दी तथा ग्रंग्रेजी सस्करण) की एक-एक प्रसि सभा पटल पर रखना हु '---

- (1) तुगम्भद्रा स्टील प्रोडक्ट्स लिमिटेड के वर्षे 1971–72 सम्बन्धी कार्यकरण की सरकार द्वारा समीक्षा।
- (2) तुगभद्रा स्टील प्रोडक्ट्स लिमिटेड का वर्षे 1971-72 सम्बन्धी धार्षिक प्रतिवेदन तथा लेखा प्ररीक्षित लेखे घौर उन पर निय-तक ग्रौर महा लेखापरीक्षक की टिप्पणिया ।

[Placed in Library. See No. LT-4318/ 73]